

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (video Conference)

CORAM: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY - MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.10.2020 AT 11.00 A.M. THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 226/230/HDB/2020
NAME OF THE COMPANY	Eventsnow Pvt Ltd (Transferor Co.1)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENTS(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

CH. Anantha Lakshmi, STA
Authorized representative of OL 9700950874
ORDER

- Matter taken up for hearing through Video Conference in CP (CAA) No.226/230/HDB/2020, pursuant to hearing held on 27.08.2020, in view of Notice of the Headquarters dated 17.04.2020 read with Notice dated 03.05.2020.
- Mr. A. Nagaraj Kumar, counsel for the Petitioner appeared through video conference.
- Ms. CH. Anantha Lakshmi, STA appeared in person on behalf of the Official Liquidator.
- Await reports from Statutory Authorities.
- Put up the matter on 29.10.2020.


MEMBER JUDICIAL